

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 315 of 2013

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Torrent Power Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.4

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **11.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js